

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 5

**IA 2717/2022 in C.P. (IB)/370/(MB)/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Kean Constructions LLP V/s Kathawala Realtors LLP**

*Appearance (via video-conference):*

For the Applicant : Mr. Indrajeet Hingane, Advocate  
For the Respondent : None present

Sections 60(5), 9 of the IBC, 2016

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ORDER

**IA 2717/2022**

Ld. Counsel for the Applicant is present. The limited prayer in this Application is for early listing of the main Company Petition bearing CP (IB) No. 370 of 2022.

However, the above stated Company Petition is listed on Board today. In that view of the matter, the Application bearing IA No. 2717 of 2022, becomes infructuous and the same is disposed of.

**C.P. (IB)/370/(MB)/2022**

Ld. Counsel for the Operational Creditor is present. None present for the Corporate Debtor. This Company Petition is coming up on the Board for the first time. In that view of the matter, the **Registry is directed** to issue Notice to the Corporate Debtor, intimating the next date of hearing and to place on

record Compliance Report well before the adjourned date. In addition to the Notice issued by the Court, the **Operational Creditor is directed** to issue Notice to the Corporate Debtor, intimating the next date of hearing by all available means (i.e. Speed Post, E-mail, etc.), and to place on record Affidavit of Service, enclosing therewith proof of service of Notice to the Corporate Debtor well before the adjourned date. **Operational Creditor is also directed** to serve a copy of the Company Petition to the Corporate Debtor, if not served earlier. **Corporate Debtor is at liberty** to place on record Affidavit in Reply, if any, well before the adjourned date by duly serving a copy to the other side well in advance. List this matter on Board on 14.10.2022, for further consideration and hearing.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Vedant Kedare

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)